

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **24/AM11**
HELD ON 15.09.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **24/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **15.09.2010** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **23/AM11** held on **08.09.2010**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

Case No. A-101	M/S. BHUKANVALA TOOLS PVT. LTD. REF. FROM BOARD OF APPROVAL (BOA) Reg.	HQ F. No. 01/80/162/684/AM10/DES-VII	Status: Deferred
NC No.: 24/AM11 Dated: 15.09.2010	Fixation of wastage norms for export product ‘ Plastic Moulds used for Packing Carbide Blades ’		

Request: Fixation of wastage norms for export product ‘**Plastic Moulds used for Packing**
Referred by SEZ/ BOA in DOC.

Carbide Blades’ -

Decision: The firm was asked to submit additional information vide D/o C&PC D/L No. 46011/18/2010-PC.II dated 22.07.2010 followed by reminder No. 01/87/162/684/AM10/DES-VII dated 10.08.2010 from DGFT enclosing therewith a copy of above D/L and giving 21 days time for submission of information under intimation to **Office of Development Commissioner, Kandla Special Economic Zone, Ministry of Commerce & Industry, Gandhidham – Kutch – 370230** and with a copy to EOU Division, Department of Commerce.

The Committee noted that the requisite information is still awaited from the firm and decided to issue **Final Reminder** giving 21 days from the date of issue of communication for submission of information under intimation to **Office of Development Commissioner, Kandla Special Economic Zone, Ministry of Commerce & Industry, Gandhidham – Kutch – 370230** and with a copy to EOU Division, Department of Commerce.

In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

Deferred for Four Weeks.

ONLINE CASES

1	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date:22.09.2010
	Decision: Since the information submitted by the firm was found incomplete, it was decided to call firm for attending Personal Hearing on 22.09.2010.			

2	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:22.09.2010
	Decision: Since the information submitted by the firm was found incomplete, it was decided to call firm for attending Personal Hearing on 22.09.2010.			

3	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:22.09.2010
	Decision: Since the information submitted by the firm was found incomplete, it was decided to call firm for attending Personal Hearing on 22.09.2010.			

4	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:06.10.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 25.08.2010. Comments awaited.			

5	Case No.:7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:22.09.2010
	Decision: Since the information submitted by the firm was found incomplete, it was decided to call firm for attending			

Personal Hearing on 22.09.2010.

6	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:06.10.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 25.08.2010. Comments awaited.			

7	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:22.09.2010
	Decision: Since the information submitted by the firm was found incomplete, it was decided to call firm for attending Personal Hearing on 22.09.2010.			

8	Case No.:3/1/87-ALC1/2010	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00438/AM10/	RLA File :03/94/040/01080/AM10/	Lic.No/Date:0310566920 26.03.2010	Defer Date:29.09.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 20.07.2010. Comments awaited.			

	Case No.:10/6/87-ALC1/2010	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Approved
--	-----------------------------------	---	--	-----------------------------

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40169340	62/0- RUBBER GASKETS/SEALS FOR PLATE HEAT EXCHANGER (VARIOUS TYPES/GRADES) (Imported Material shall be accounted as per each grade)	65000.000	K.G	46915000.00	785188.28 EURO
				Total	46,915,000.00	785,188.28

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40059190	RUBBER COMPOUND SHEETS MADE OF NITRILE/NBR C210/C260/MADE OF EPDM E146/E242 THE CODES C210/C260/E146/E242 ETC.	100000.000	K.G	15350000.00	250000.00 EURO	Value & Qty
				Total	15,350,000.00	250,000.00	

Decision: With DIPP letter dated 15.09.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Gaskets / Seals for Plate Heat Exchanger (various types / grades)	1 kg	Rubber Compound Sheets Made of Nitrile / NBR C 210 / C 260 / Made of EPDM E 146 / E 242 the Codes C 210 / C 260 / E 146 / E 242 etc.	1.538 kg

Note: No repeat licence should be issued on the above norms since there may be variation in the wastage on the basis of design and drawings of the export product.

10	Case No.:3/11/87-ALC1/2010		Party Name:FENNER CONVEYOR BELTING PVT. LTD.		Meet No/Date:24/87-ALC1/2010 15.09.2010		Status: Approved																																													
	HQ File :01/87/050/00090/AM11/		RLA File :35/24/040/00041/AM10/		Lic.No/Date:3510030284 21.05.2010		Defer Date:																																													
	Application: Request is for adhoc norms for following: <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>EXPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>FOB/FOR (Rs.)</th> <th>FOB (in Currency of realisation)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39269010</td> <td>63/0- PVC COATED SOLID FIRE RESISTANT ANTISTATIC CONVEYOR BELTING MADE OUT OF HIGH TENACITY POLYESTER 1000D AND COTTON YARN.-40,000 METERS (Net content of Polyester yarn -147840 kgs)</td> <td>578800.000</td> <td>K.G</td> <td>66888600.00</td> <td>1463646.00 US\$</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>66,888,600.00</td> <td>1,463,646.00</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>IMPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>CIF (Rs.)</th> <th>CIF (Currency)</th> <th>Limiting Factor (Value/Qty/Value & Qty)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>54022090</td> <td>HIGH TENACITY POLYESTER YARN 1000D - (The type and specification of the import product should conform both in the import and export and should be accounted for the shipping bill, export documents.</td> <td>153754.000</td> <td>K.G</td> <td>12296444.00</td> <td>269069.00 US\$</td> <td>Qty</td> </tr> <tr> <td>2</td> <td>39041090</td> <td>PVC RESIN</td> <td>182168.000</td> <td>K.G</td> <td>10905850.00</td> <td>238640.00 US\$</td> <td>Qty</td> </tr> </tbody> </table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39269010	63/0- PVC COATED SOLID FIRE RESISTANT ANTISTATIC CONVEYOR BELTING MADE OUT OF HIGH TENACITY POLYESTER 1000D AND COTTON YARN.-40,000 METERS (Net content of Polyester yarn -147840 kgs)	578800.000	K.G	66888600.00	1463646.00 US\$					Total	66,888,600.00	1,463,646.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	54022090	HIGH TENACITY POLYESTER YARN 1000D - (The type and specification of the import product should conform both in the import and export and should be accounted for the shipping bill, export documents.	153754.000	K.G	12296444.00	269069.00 US\$	Qty	2	39041090	PVC RESIN	182168.000	K.G	10905850.00	238640.00 US\$
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																														
1	39269010	63/0- PVC COATED SOLID FIRE RESISTANT ANTISTATIC CONVEYOR BELTING MADE OUT OF HIGH TENACITY POLYESTER 1000D AND COTTON YARN.-40,000 METERS (Net content of Polyester yarn -147840 kgs)	578800.000	K.G	66888600.00	1463646.00 US\$																																														
				Total	66,888,600.00	1,463,646.00																																														
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																													
1	54022090	HIGH TENACITY POLYESTER YARN 1000D - (The type and specification of the import product should conform both in the import and export and should be accounted for the shipping bill, export documents.	153754.000	K.G	12296444.00	269069.00 US\$	Qty																																													
2	39041090	PVC RESIN	182168.000	K.G	10905850.00	238640.00 US\$	Qty																																													

3	38123090	STABILIZER	5618.000	K.G	1155425.00	25283.00 US\$	Qty
4	28259090	FLAME RETARDANT	6355.000	K.G	1742580.00	38131.00 US\$	Qty
				Total	26,100,299.00	571,123.00	

Decision: With D/o C&PC OM No. 46011/26/2010-PC.II dated 23.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Antistatic Conveyor Belting (Type 6500)	1 Meter (14.47 kg+/-2%)	1. Polyester Filament Yarn (1000D/1100D)	3.8438 kg
		2. PVC Resin	4.5542 kg
		3. PVC Stabilizer	0.1404 kg
		4. Flame Retardant	0.1588 kg

11	Case No.:4/11/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00091/AM11/	RLA File :35/24/040/00053/AM09/	Lic.No/Date:3510030310 24.05.2010	Defer Date:29.09.2010
	Decision: Copy of application forwarded to D/o C&PC on 14.07.2010. Comments awaited.			

12	Case No.:2/17/87-ALC1/2010	Party Name:S C J COLOURANTS	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00145/AM11/	RLA File :05/24/040/00128/AM11/	Lic.No/Date:0510268102 13.07.2010	Defer Date:06.10.2010

Decision: Copy of application forwarded to D/o C&PC on 03.08.2010. Comments awaited.

13	Case No.:4/17/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00147/AM11/	RLA File :05/24/040/00134/AM11/	Lic.No/Date:0510268150 14.07.2010	Defer Date:06.10.2010
	Decision: Copy of application forwarded to D/o C&PC on 03.08.2010. Comments awaited.			

Case No.:14/22/84-ALC3/2010		Party Name:FLEXITUFF INTERNATIONAL LTD.,		Meet No/Date:24/87-ALC1/2010 15.09.2010		Status: Approved																																														
HQ File :01/84/050/00140/AM11/		RLA File :11/24/040/00021/AM11/		Lic.No/Date:1110022817 19.07.2010		Defer Date:																																														
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>63053200</td><td>63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH LINER Net Contents: 1. PP Granules - 372.000 m.t. 2. UV Stabilizer - 8.000 M.T. 3. Liner- 500.000 M.T. 4. Thread - 100.000 M.T. 5. Filler Cord - 20.000 M.T. 6. Packing Materials - PP- 10.000 M.T.</td><td>1000.000</td><td>M.T</td><td>122070000.00</td><td>2600000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>122,070,000.00</td><td>2,600,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39021000</td><td>PP GRANULES</td><td>409.200</td><td>M.T</td><td>26896716.00</td><td>572880.00 US\$</td><td>Value & Qty</td></tr><tr><td>2</td><td>38123090</td><td>UV STABILIZER</td><td>8.320</td><td>M.T</td><td>3710928.00</td><td>79040.00 US\$</td><td>Value & Qty</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH LINER Net Contents: 1. PP Granules - 372.000 m.t. 2. UV Stabilizer - 8.000 M.T. 3. Liner- 500.000 M.T. 4. Thread - 100.000 M.T. 5. Filler Cord - 20.000 M.T. 6. Packing Materials - PP- 10.000 M.T.	1000.000	M.T	122070000.00	2600000.00 US\$					Total	122,070,000.00	2,600,000.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39021000	PP GRANULES	409.200	M.T	26896716.00	572880.00 US\$	Value & Qty	2	38123090	UV STABILIZER	8.320	M.T	3710928.00	79040.00 US\$	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																														
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH LINER Net Contents: 1. PP Granules - 372.000 m.t. 2. UV Stabilizer - 8.000 M.T. 3. Liner- 500.000 M.T. 4. Thread - 100.000 M.T. 5. Filler Cord - 20.000 M.T. 6. Packing Materials - PP- 10.000 M.T.	1000.000	M.T	122070000.00	2600000.00 US\$																																														
				Total	122,070,000.00	2,600,000.00																																														
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																													
1	39021000	PP GRANULES	409.200	M.T	26896716.00	572880.00 US\$	Value & Qty																																													
2	38123090	UV STABILIZER	8.320	M.T	3710928.00	79040.00 US\$	Value & Qty																																													

3	39232990	LINER	550.000	M.T	59391750.00	1265000.00 US\$	Value & Qty
4	39201099	THREAD	110.000	M.T	11878350.00	253000.00 US\$	Value & Qty
5	39269099	FILLER CORD	22.000	M.T	2788830.00	59400.00 US\$	Value & Qty
6	39021000	PACKING MATERIAL - PP GRANULES	10.500	M.T	690165.00	14700.00 US\$	Value & Qty
				Total	105,356,739.00	2,244,020.00	

Decision: With D/o C&PC OM No. 46011/39/2009-PC.II dated 16.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Container with Liner	1 kg	1. PP Granules	0.4092 kg
		2. UV Stabilizer	0.0083 kg
		3. Liner	0.5500 kg
		4. Thread	0.1100 kg
		5. Filler Cord	0.0220 kg
		6. Polypropylene Granules (Packing Material)	As per packing policy

15	Case No.:3/18/84-ALC3/2010	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/84/050/00109/AM11/	RLA File :11/24/040/00047/AM10/	Lic.No/Date:1110022833 21.07.2010	Defer Date: 13.10.2010
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

16	Case No.:15/22/84-ALC3/2010	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/84/050/00141/AM11/	RLA File :11/24/040/00048/AM10/	Lic.No/Date:1110022834 21.07.2010	Defer Date: 13.10.2010
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

17	Case No.:3/19/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00153/AM11/	RLA File :03/95/040/00034/AM11/	Lic.No/Date:0310585342 29.07.2010	Defer Date:06.10.2010
	Decision: Copy of application forwarded to D/o C&PC on 10.08.2010. Comments awaited.			

18	Case No.:2/22/87-ALC1/2010	Party Name:LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00188/AM11/	RLA File :03/95/040/00374/AM11/	Lic.No/Date:0310587927 17.08.2010	Defer Date:13.10.2010
	Decision: With DIPP letter dated 15.09.2010 following information may be called for from the firm giving 21 days time for submission of information: “Percentage composition of rubber compound indicating the quantity and specific types of rubber being used in manufacture of rubber compound being imported.”			

	Case No.:3/22/87-ALC1/2010	Party Name:LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00189/AM11/	RLA File :03/95/040/00375/AM11/	Lic.No/Date:0310587932	Defer

19 **Decision:** With DIPP letter dated 15.09.2010 following information may be called for from the firm giving 21 days time for submission of information:

“Percentage composition of rubber compound indicating the quantity and specific types of rubber being used in manufacture of rubber compound being imported.”

20	Case No.:11/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00197/AM11/	RLA File :04/24/040/00127/AM11/	Lic.No/Date:0410116566 24.08.2010	Defer Date:22.09.2010
	Decision: Since the information submitted by the firm was found incomplete, it was decided to call firm for attending Personal Hearing on 22.09.2010.			

21	Case No.:12/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00198/AM11/	RLA File :04/24/040/00125/AM11/	Lic.No/Date:0410116567 24.08.2010	Defer Date:22.09.2010
	Decision: Since the information submitted by the firm was found incomplete, it was decided to call firm for attending Personal Hearing on 22.09.2010.			

22	Case No.:1/24/87-ALC1/2010	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00203/AM11/	RLA File :08/24/040/00144/AM11/	Lic.No/Date:0810091862 03.09.2010	Defer Date:13.10.2010

Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.

23	Case No.:2/24/87-ALC1/2010	Party Name:METRO TYRES LIMITED	Meet No/Date:24/87-ALC1/2010 15.09.2010	Status: Deferred
	HQ File :01/87/050/00204/AM11/	RLA File :30/24/040/00022/AM11/	Lic.No/Date:3010069294 03.09.2010	Defer Date:13.10.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
